GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 1870 TO BE ANSWERED ON 30.07.2018

Out of School Children

1870. SHRI RAGHAV LAKHANPAL: DR. RAVINDRA KUMAR RAY: SHRI JUGAL KISHORE: SHRI SHER SINGH GHUBAYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any data regarding number of out of school children in the country and if so, the details thereof, State/UT-wise;
- (b) the details of children belonging to Scheduled Castes, Scheduled Tribes (SCs/STs) and Minority Community who are out of school, State/UT-wise;
- (c) whether the Government is considering to set accountability of the parents for not sending their children to school so that each child of the country can attend school, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has been successful in its attempt to bring all the children to schools, if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to check this trend?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) As per Survey conducted by the International Market Research Bureau (IMRB) in 2014, there were 20.41 crore children in the age group of 6-13 years in the country, out of which 60.64 lakh (2.97%) were out of school. The State/UT wise detail is at **Annexure-I**. The State/UT wise details of out of school children belonging to Scheduled Caste, Scheduled Tribe and Minority communities are at **Annexure-II**.

(c) The Right of Children to Free and Compulsory Education Act 2009 (RTE Act) makes elementary education a fundamental right of all children in the age group of 6-14 years. Section 8 of the Act makes it an obligation of the 'Appropriate Government' to provide free elementary education to every child in the age group of six to fourteen years. The approach of the Government is to motivate and persuade the parents and guardians to send their children to school. The States/UTs regularly organise Enrolment Drives at the beginning of the academic session in which public representatives, officials, civil society representatives, Panchayati Raj Institution members, etc. undertake community mobilization drives to ensure that parents enroll and send their children to school.

(d) The Ministry of Human Resource Development (MHRD) commissioned independent surveys in the years 2005, 2009 and 2014 to estimate the number of out of school children in the country. According to these surveys, there has been a consistent reduction in the number of Out of School Children in the country. The details are as under:-

2005		2009		2014	
Total No. of OOSC (6-13 age)	% of OOSC in the 6- 13 age group	Total No. of OOSC (6-13 age)	% of OOSC in the 6- 13 age group	Total No. of OOSC (6-13 age)	% of OOSC in the 6-13 age group
134.6 lakh	6.94	81.5 lakh	4.28	60.64 lakh	2.97

Source: IMRB Reports.

(e) Government of India in partnership with the State/UT Governments has taken a number of initiatives to universalise elementary education and reduce the number of out of school children.

Under the erstwhile centrally sponsored scheme Sarva Shiksha Abhiyan (SSA) financial assistance was provided to States/UTs for undertaking various activities to reduce number of out of school children including opening of new schools, construction of schools & additional classrooms, opening of Kasturba Gandhi Balika Vidyalayas (KGBV), opening of residential schools/hostels, transportation facilities, free uniforms, free text books, enrolment & retention drives & mid day meal to 6-14 years old students. Further, special training for age appropriate admission of out of school and residential as well as non-residential training for older children so as to integrate out of school children to an age appropriate class is also supported by MHRD.

The Integrated Scheme for School Education - Samagra Shiksha, which subsumes the erstwhile centrally sponsored scheme of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) has been launched from 2018-19, which treats education as a continuum from pre-school to class XII and further makes provisions for undertaking interventions at all levels of school education for increasing access and reducing drop out.

Annexure – I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1870 TO BE ANSWERED ON 30.07.2018 ASKED BY SHRI RAGHAV LAKHANPAL AND OTHERS REGARDING "OUT OF SCHOOL CHILDREN"

S. No.	States/UTs	2014
1	A&N Islands	1015
2	Andhra Pradesh	107829
3	Arunachal Pradesh	6517
4	Assam	157813
5	Bihar	1169722
6	Chandigarh	1090
7	Chhattisgarh	167072
8	Dadra & Nagar Haveli	745
9	Daman & Diu	421
10	Delhi	85084
11	Goa	0
12	Gujarat	159308
13	Haryana	43879
14	Himachal Pradesh	2176
15	Jammu & Kashmir	45468
16	Jharkhand	140426
17	Karnataka	122139
18	Kerala	33161
19	Lakshadweep	267
20	Madhya Pradesh	450952
21	Maharashtra	145326
22	Manipur	7037
23	Meghalaya	17237
24	Mizoram	972
25	Nagaland	2896
26	Odisha	401052
27	Puducherry	285
28	Punjab	91578
29	Rajasthan	601863
30	Sikkim	535
31	Tamil Nadu	57529
32	Tripura	4518
33	Uttar Pradesh	1612285
34	Uttarakhand	86794
35	West Bengal	339239
	Total	6064229

Out of School Children as per Independent Survey

Source: IMRB Survey, 2014

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S. No.	States/UTs	SC	ST	Minority
1	A&N Islands	275	0	0
2	Andhra Pradesh	27911	12721	4751
3	Arunachal Pradesh	0	6517	6517
4	Assam	5850	10138	102782
5	Bihar	524150	30746	252954
6	Chandigarh	1090	0	0
7	Chhattisgarh	2410	119426	0
8	Dadra & Nagar Haveli	172	0	0
9	Daman & Diu	421	0	0
10	Delhi	22185	5788	52138
11	Goa	0	0	0
12	Gujarat	69721	30155	21889
13	Haryana	4023	35997	30294
14	Himachal Pradesh	0	0	0
15	Jammu & Kashmir	15382	7379	44177
16	Jharkhand	24438	25644	68019
17	Karnataka	52769	10034	13707
18	Kerala	5016	6343	12321
19	Lakshadweep	0	267	267
20	Madhya Pradesh	130562	130680	117830
21	Maharashtra	43454	28702	28502
22	Manipur	0	1751	3888
23	Meghalaya	505	16109	16732
24	Mizoram	0	972	972
25	Nagaland	0	2896	2896
26	Odisha	109987	215994	7287
27	Puducherry	0	0	0
28	Punjab	63489	0	19041
29	Rajasthan	129861	133459	87423
30	Sikkim	0	535	535
31	Tamil Nadu	41556	1189	5178
32	Tripura	277	3037	1590
33	Uttar Pradesh	560531	108833	557870
34	Uttarakhand	36611	0	43296
35	West Bengal	93383	62251	158957
	Total	1966029	1007563	1661813

State wise details of Scheduled Caste (SC), Scheduled Tribe (ST) and Minority communities